

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
(Through web-based video conferencing platform)**

**ITEM No.25
I.A.Nos.368, 5, 6, 7/2020,
C.A.Nos.62/2021, 39/2022 in
C.P.No.4/BB/2020**

IN THE MATTER OF:

Dr. C. Vinod Hayagriv & Ors. ... Petitioners
Vs.
C. Krishniah Chetty & Sons Pvt. Ltd. & Ors. ... Respondents

Order under Section 241-242 of Companies Act, 2013

Order delivered on 22.09.2022

CORAM:

**SH. KISHORE VEMULAPALLI
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the R-1 : Mandeep Kalra
For the R-2, 3, 4, 11 &
C.A.No.39/2022 : Shri Shyam Sundar, Sr. Counsel with
Ms. Roshni Jacob for
Ms. Kruthika Raghavan

ORDER

Interim order passed on 12.07.2021 is extended till further orders. List the case on **28.11.2022.**

-Sd-

**(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

-Sd-

**(KISHORE VEMULAPALLI)
MEMBER (JUDICIAL)**